

Secretary General laid the Bills passed by the houses of Parliament during the Twelfth Session of Seventeenth Lok Sabha and Assented to by the President

ASSENT TO BILLS

SECRETARY GENERAL: Hon. Speaker Sir, I lay on the Table the following six Bills passed by the Houses of Parliament during the Twelfth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 21st July, 2023:-

- (i) The Cinematograph (Amendment) Bill, 2023;
- (ii) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023;
- (iii) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2023;
- (iv) The Central Goods and Services Tax (Amendment) Bill, 2023;
- (v) The Integrated Goods and Services Tax (Amendment) Bill, 2023; and
- (vi) The Mediation Bill, 2023. ? (*Interruptions*)

I also lay on the Table a copy each, duly authenticated by the Secretary General, Rajya Sabha, of following seventeen Bills passed by the Houses of Parliament and assented to by the President:

- (i) The Biological Diversity (Amendment) Bill, 2023;
- (ii) The Multi-State Cooperative Societies (Amendment) Bill, 2023;
- (iii) The Forest (Conservation) Amendment Bill, 2023;
- (iv) The Mines and Minerals (Development and Regulation) Amendment Bill, 2023;
- (v) The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023;
- (vi) The *Jan Vishwas* (Amendment of Provisions) Bill, 2023;
- (vii) The Government of National Capital Territory of Delhi (Amendment) Bill, 2023;
- (viii) The Registration of Births and Deaths (Amendment) Bill, 2023;

- (ix) The National Dental Commission Bill, 2023;
 - (x) The Digital Personal Data Protection Bill, 2023;
 - (xi) The Indian Institutes of Management (Amendment) Bill, 2023;
 - (xii) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023;
 - (xiii) The Anusandhan National Research Foundation Bill, 2023;
 - (xiv) The National Nursing and Midwifery Commission Bill, 2023;
 - (xv) The Coastal Aquaculture Authority (Amendment) Bill, 2023;
 - (xvi) The Inter-services Organisations (Command, Control and Discipline) Bill, 2023; and
 - (xvii) The Pharmacy (Amendment) Bill, 2023. ? (*Interruptions*)
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